

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

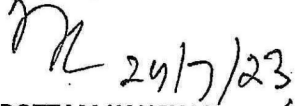
ORDER

The following Committees are hereby constituted, with immediate effect.

S.N	Name of the Committee	Name of Judicial Officers	Designation
1	* Committee for recommendation for allotment of Quarters in G and H Block of Saket Court Residential Complex, New Delhi.	The senior most Judicial Officer residing in the Complex other than Pr.District & Sessions Judge (HQs)	Chairperson
		President, Residential Welfare Association Saket Court Residential Complex.	Member
		Chairman, Residential Complex Maintenance Committee, Saket, New Delhi.	Member
2	Committee to consider the matters regarding recovery of damages charges for unauthorised occupation of Govt. Accommodation from Judicial Pool.	Sh. Sanjay Garg-I, Principal District & Sessions Judge, (New Delhi)	Chairperson
		Ms. Shalinder Kaur, Principal District & Sessions Judge, (South)	Member
		Ms. Madhu Jain, Principal District & Sessions Judge, (Suth-East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

* Note: : The final allotment letters shall be issued by the Principal District & Sessions Judge (HQs), Delhi.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 55287 - 55302 /F.1(3)/Gaz/23

Dated _____

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi,
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi,/Rouse Avenue.
3. Ms. Madhu Jain being Senior Judicial Officer residing in Saket Court Residential Complex, New Delhi.
4. Sh. Sandeep Garg, President, Residential Welfare Association, Saket Court, Residential Complex.
5. Sh Ajay Jain, Chairman, Residential Complex Maintenance Committee, Saket, New Delhi.
6. The Executive Engineer, Public Works Department, South Building and Saket Court Maintenance Division, P.T.S, Malviya Naga, Mehrauli Road, New Delhi-110017.
7. The Assistant/Junior Engineer, PWD Enquiry Office, Saket Court, Residential Complex, New Delhi.
8. The Dealing Officials, Judicial Branch, Central, Tis Hazari Courts, Delhi, with the directions to pursue the matter with said committee.
9. The P.S. to the undersigned.
10. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi